GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1373

TO BE ANSWERED ON THE 9TH FEBRUARY, 2021/ MAGHA 20, 1942 (SAKA)

DELHI RIOTS

1373. DR. MOHAMMAD JAWED:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government intends to investigate the actions of the Delhi Police during the North East Delhi riots between February 23 and 29, 2020;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has taken cognizance of videographic footage showing that the Delhi Police used excessive force and also failed to do their duty by silently observing the violence instead of intervening to stop it during the riots; and

(d) if so, the action proposed to be taken by the Government against the officers concerned?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (d): During the North-East Delhi riots, Delhi Police acted swiftly in an impartial and fair manner. Proportionate and appropriate actions were taken by Delhi Police to control the situation. Sincere, dedicated and incessant efforts made by Delhi Police brought the riotous situation to normalcy within a short span of time and also prevented the riots from spreading across to other areas of Delhi/NCR. The police used appropriate force to control the crowd and disperse it. Necessary legal and preventive actions were taken by Delhi Police on all complaints/calls received, as per law and procedures.

* * * * *